



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or<br>C.A. No. | T.P. No.   | Purpose | Section  | Name of the Parties<br>M/s. / Mr.  |
|-------------------------|--|---------|----------|--|
| CP 59/14                | IA 01/16, 20/16,<br>30/16, IA 17/17, IA<br>21/17 IA 23/17, IA<br>24/17, IA 26/17, IA<br>28/17, IA 35/17 IN<br>TP 66/16 | Hearing | 397/ 398 | M.N. Pratap Reddy & 2 Others vs. Sri<br>Lakshmi Narasimha Mining Co. P. Ltd.<br>& 4 Ors. |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER            | REPRESENTATION TO WHOM        | SIGNATURE   |
|---------|--|-------------------------------|---|
| 1       | CAGVRAD<br>9346161601                          | M.N. Pratap Reddy<br>& others |  |
| 2       | VELAMANCHILI PRASAD<br>Advocate<br>09440977194 | R-1, R-3, R-4                 |  |

**ORDER**

Counsel for petitioner is present. Counsel for respondent is also present. R2 is absent. Counsel for respondent reported that IA 30/16 may be listed for hearing as there is urgency. Counsel for respondent also filed memo stating that appeal was preferred to NCLAT against the order of this Tribunal dated 18/7/2017 and matter is coming up for listing. List it on 3.10.17. Both counsels are directed to report ready in IA 30/16.

  
**MEMBER(J)**

  
**MEMBER(T)**